

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/02/2018 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER (JUDICIAL)
SHRI. S. VIJAYRAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER	: CA/122/CAA/2017		
PETITION NUMBER	: CP/24/CAA/2018		
NAME OF THE TRANSFEROR	: UNIVERSAL PRINT SYSTEM LTD		
NAME OF THE TRANSFERRE LTD	: MANIPAL UTILITY PACKAGING SOLUTIONS PVT		
UNDER SECTION	: 230 OF COMPANIES ACT 2016		
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1.	C. PRABHAKAR PCS, 9334010421	FOR PETITIONER	

ORDER

PCS representing the petitioner present and prayed for time to make submissions in the matter. Report of RD is awaited. Meanwhile, the petitioner is directed to make paper publication in the same newspapers, one in English and one in vernacular, as was done previously. Time is enlarged at request. Put up on 27.03.2018.

(S VIJAYRAGHAVAN)
Member(Technical)

(K ANANTHA PADMANABHA SWAMY)
Member(Judicial)

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